## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAL**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/32/ (IB)/2017

NAME OF THE PETITIONER(S)

: UNION ROADWAYS CORPORATION

NAME OF THE RESPONDENT(S)

: BUMI GEO ENGINEERING

**UNDER SECTION** 

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. J. RAVIKUMAR

Counsel for Respondent

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## **ORDER**

Counsel for petitioner present. Counsel for respondents present and stated that he has not received copy of petition and other documents and sought time for filing a reply. Counsel for petitioner is directed to furnish copy of the petition and other documents to the respondents. Meanwhile, counsel for petitioner is directed to file an affidavit and bank statement as per Sec.9 (3) (b) & (c) of IB Code, 2016. Put up on 13.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)